

National Company Law Tribunal

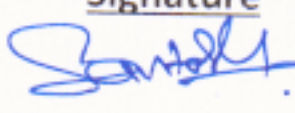
Allahabad Bench

CP NO. 93/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Bignor Engg. Pvt. Ltd.

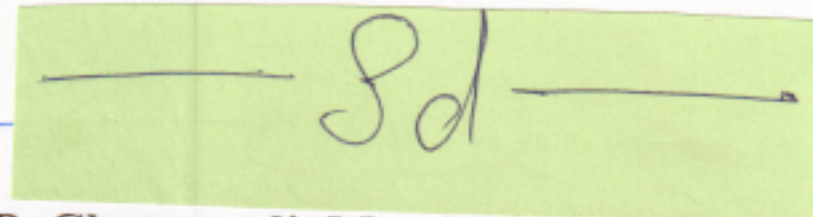
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Santosh Kr. Mishra	Adm	Respondent	
2.				

CP No.93(ND)/2015

At the request of counsel for both the parties, the matter is  
adjourned on 10<sup>th</sup> October, 2017.

The matter be listed on 10<sup>th</sup> October, 2017.



Dated:13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by  
P.K.Jyoti